

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:566  
ANSWERED ON:27.07.2006  
IRREGULARITIES IN PURCHASES OF SPARE PARTS OF BOFORS  
Athawale Shri Ramdas

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the irregularities committed in the purchase of spare parts of Bofors is being investigated by the Central Bureau of Investigation;
- (b) if so, the details thereof;
- (c) whether the said investigation has been completed; and
- (d) if so, the action being taken on the basis of investigation report?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (d): A case of purchase of spare parts of Bofors against a contract dated 24th August 1999, which was made during Operation Vijay, was handed over to the Central Bureau of Investigation (CBI) for investigation. The CBI has registered a Preliminary Enquiry (PE) in the case. The enquiry in the matter is in progress.